



**Central Administrative Tribunal  
Principal Bench**

**OA No.3334/2019**

**MA No.3662/2019**

New Delhi, this the 5<sup>th</sup> day of December, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**  
**Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Rahul Choudhary, aged about 28 years,  
S/o Sri Om Prakash, Group 'A',  
C-310, Ramphal Chock,  
Sector-7, Dwarka,  
New Delhi-110075. Roll No.0006182,  
Post Applied in DGCA : Air Safety Officer.
2. Jasraj Asdev aged about 30 years,  
S/o Late Sri Bhomraj Asdev, Group 'A',  
J2-71, Indiabulla Centre Park,  
Sector-103, Gurgaon Haryana-122006.  
Roll No.0006412, Post Applied in  
DGCA:- Air Safety Officer
3. Ajendra Singh, aged about 42 years,  
S/o Sri Rafal Singh, Group 'A'  
RZ-6c, Gali No.-09, Puran Nagar,  
Palam Colony, New Delhi-110077.

...Applicant

(By Advocate : Shri D.K. Sharma)

**Versus**

1. Union of India,  
Through the Secretary,  
Ministry of Human Resource Development,  
New Delhi-110011.
2. Union Public Service Commission,  
Through the Chairman Office at :  
Dholpur House, Shahjahan Road,  
New Delhi-110069.
3. Director General Civil Aviation under the  
Ministry of Civil Aviation Union of India office  
at : Opposite Safdarjung Airport,  
New Delhi-110003.



4. The Department of Ex Servicemen Welfare  
Under Ministry of Defence through Directorate  
of General Resettlement Office at 04 unnamed  
Road, West Block, RK Puram New Delhi
5. The Aeronautical Society of India,  
Through the President  
Office at : 13 B, Indraprastha Estate,  
New Delhi-110002.

...Respondents

(By Advocate : Shri R.V. Sinha  
Shri J.P. Tiwari )

### **ORDER (ORAL)**

#### **Justice L. Narasimha Reddy, Chairman :-**

Learned counsel for applicants seeks permission of the Tribunal to withdraw the OA, duly reserving the right of the applicants to file a fresh one, with necessary details. Permission is accorded.

2. Therefore, the OA is dismissed as withdrawn, leaving it open to the applicants to file a fresh one.

Pending MAs, if any, shall stand disposed of.

There shall be no orders as to costs.

(Mohd. Jamshed)  
Member (A)

(Justice L. Narasimha Reddy)  
Chairman

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